

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/28617/2025 ARBP/64/2025	G4S SECURE SOLUTIONS (INDIA) PVT. LTD., BBSR VS YAZDANI STEEL AND POWER LTD., BBSR	SAMARENDRA KUMAR MOHANTY VS	// (//
2	D-ARBP/28625/2025 ARBP/65/2025	G4S SECURE SOLUTIONS (INDIA) PVT. LTD., BBSR VS SERAJUDDIN AND CO., KOLKATA	SAMARENDRA KUMAR MOHANTY VS	// (//
3	D-ARBP/20854/2025 ARBP/66/2025	MAA DURGA ELECTRIC CENTRE VS UNION OF INDIA	PRAFULLA CH. BISWAL VS	// (//
4	D-BLAPL/21428/2025 BLAPL/7448/2025	MUNA BHUE @ MUNA BHOI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	DEOGAON /131 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/000053/2024
5	D-BLAPL/21550/2025 BLAPL/7449/2025	BAYA @ MANASH KUMAR SETHY @ MANAS SETHY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AGARAPADA /30 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000262/2025
6	D-BLAPL/21578/2025 BLAPL/7450/2025	SAJIT KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	BALIPATNA /249 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000281/2025
7	D-BLAPL/21060/2025 BLAPL/7451/2025	MADANA GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /114 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000165/2024
8	D-BLAPL/21122/2025 BLAPL/7452/2025	KAILASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /217 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(An GR/0001086/2025
9	D-BLAPL/21248/2025 BLAPL/7453/2025	PRAHALLAD MADI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /89 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000076/2024
10	D-BLAPL/21482/2025 BLAPL/7454/2025	LAXMAN MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /333 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000320/2025
11	D-BLAPL/21529/2025 BLAPL/7455/2025	CHITTA GAHIR VS STATE OF ODISHA	DHANANJAYA MUND VS	KOKSARA /192 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000365/2025

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12	D-BLAPL/21570/2025 BLAPL/7456/2025	J (JADAGADAGULA) ANANDA RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000083/2025
13	D-BLAPL/21191/2025 BLAPL/7457/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
14	D-BLAPL/21446/2025 BLAPL/7458/2025	KARTIKA SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /229 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001176/2025
15	D-BLAPL/21480/2025 BLAPL/7459/2025	RANJEET KU. BEHERA @ RANJIT KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /113 /2025 A.D.J.,KODALA(Ganjam) ST/0000100/2025
16	D-BLAPL/20420/2025 BLAPL/7460/2025	JUDHISTIR LOHAR VS STATE OF ODISHA	BISWANATH BEHERA VS	BAMBARI /14 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000097/2025
17	D-BLAPL/20874/2025 BLAPL/7461/2025	CHANDU @ NIROD KUMAR BEHERA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000304/2025
18	D-BLAPL/21051/2025 BLAPL/7462/2025	BULU @ GULSAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /177 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000390/2025
19	D-BLAPL/21234/2025 BLAPL/7463/2025	SANJAYA CHARKI @ BITLU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /9 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000016/2025
20	D-BLAPL/21052/2025 BLAPL/7464/2025	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /290 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000584/2025
21	D-BLAPL/21055/2025 BLAPL/7465/2025	SANU @ SATYAJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /290 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000584/2025
22	D-BLAPL/17541/2025 BLAPL/7466/2025	ANIL KUMAR SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KALINGA NAGAR /229 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000179/2024
23	D-BLAPL/21054/2025	KUBER JYOTISH	BIRAJA PRASAD NANDA	K.BALANG /46 /2025

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	BLAPL/7467/2025	VS STATE OF ODISHA	VS	JMFC, KOIDA AT BONAI(Sundargarh) GR/0000329/2025
24	D-BLAPL/21058/2025 BLAPL/7468/2025	KORRA RAJU VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /392 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000086/2024
25	D-BLAPL/21396/2025 BLAPL/7469/2025	PRATAP DALAI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAMBHA (KHALLIKOTE) /773 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002328/2024
26	D-BLAPL/21237/2025 BLAPL/7470/2025	RAGHURAM KHILA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /9 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000016/2025
27	D-BLAPL/21538/2025 BLAPL/7471/2025	KANHA @ MRUTYUNJAYA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JAGATSINGPUR /140 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000361/2025
28	D-BLAPL/21159/2025 BLAPL/7472/2025	SK. SAHABUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000179/2025
29	D-BLAPL/21081/2025 BLAPL/7473/2025	BULU @ HRUDAYA DALEI @ DALAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /588 /2022 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001134/2022
30	D-BLAPL/21485/2025 BLAPL/7474/2025	KIRAN BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 A.D.J.,ATHAMALIK(Anugul) CT/0000114/2024
31	D-BLAPL/21018/2025 BLAPL/7475/2025	ANIL BINDHANI VS STATE OF ODISHA	ASHOK KUMAR SWAIN(1) VS	BANIGOCHA /35 /2024 DISTRICT & SESSIONS JUDGE,NAYAGA ST/0000158/2024
32	D-BLAPL/20633/2025 BLAPL/7476/2025	TAPAN ADSULIA @ BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /17 /2025 A.D.J,PATNAGARH(Balangir) SC/0000015/2025
33	D-BLAPL/20424/2025 BLAPL/7477/2025	PRADEEP SWAIN VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	ANGUL SADAR PS /286 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000965/2025
34	D-BLAPL/20587/2025 BLAPL/7478/2025	TOPHAN BAG VS	PRASANTA KUMAR SENAPATI VS	S.P.(CID-CRL),CUTTACK /5 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)

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35	D-BLAPL/21600/2025 BLAPL/7479/2025	STATE OF ODISHA SRINIBAS DASH @ SHRINIBAS DASH VS	DURGA PRASAD DHAL VS	GR/0000422/2023 TANGI (KHURDA) /550 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000153/2024
36	D-BLAPL/21613/2025 BLAPL/7480/2025	STATE OF ODISHA SAMIR JENA VS	SIBA RANJAN POLAI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
37	D-BLAPL/21653/2025 BLAPL/7481/2025	STATE OF ODISHA BAPI NAIK @ RANJAN NAIK VS	AJIT KUMAR SAHOO VS	2(A)CC/0000016/2024 BHANJANAGAR /342 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR
38	D-BLAPL/21044/2025 BLAPL/7482/2025	STATE OF ODISHA SANATAN MALLICK @ SANATNA MALLICK VS	DEEPAK KU SAHOO VS	GR/0000604/2025 BARANGA /182 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)
39	D-BLAPL/21528/2025 BLAPL/7483/2025	STATE OF ODISHA SARAS KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	Spl/0000051/2025 GOPALPUR /3 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam)
40	D-BLAPL/21588/2025 BLAPL/7484/2025	STATE OF ODISHA SHIBA BENTAKAR VS	GOKULANANDA SAHU VS	GR/0000015/2025 JAGDALPUR /37 /2025 S.D.J.M.,PADAMPUR(Bargarh)
41	D-BLAPL/21667/2025 BLAPL/7485/2025	STATE OF ODISHA TAPAS RANJAN MAHARANA VS	KULDEEP MOHANTY VS	GR/0000241/2025 CYBER CRIME AND ECONOMIC OFFENSES
42	D-BLAPL/21062/2025 BLAPL/7486/2025	STATE OF ODISHA PRATAP KUMAR JENA @ PRATAP JENA VS	SANTOSH KUMAR DWIVEDY VS	S.D.J.M.,PANPOSH(Sundargarh) GR/0001158/2025 J.M.F.C.,SORO(Baleshwar)
43	D-BLAPL/21441/2025 BLAPL/7487/2025	STATE OF ODISHA SHYAM KHADIA @ CHARU VS	BIJAYA KUMAR RAGADA VS	CT/0001246/2023 DEOGARH /225 /2023 A.D.J.,DEOGARH(Debagarh)
44	D-BLAPL/21149/2025 BLAPL/7488/2025	STATE OF ODISHA DEBAPRAKASH MAHAPATRA VS	AMITAV TRIPATHY VS	ST/0000095/2023 TARBHA /266 /2022 A.D.J.,SONEPUR(Sonepur)
45	D-BLAPL/21699/2025 BLAPL/7489/2025	STATE OF ODISHA NAKUL @ SUSANT GHARAMI VS	JUGALA KISHORE PANDA VS	SC/0000039/2023 MOTU /45 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		Spl/0000077/2022

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46	D-BLAPL/21618/2025 BLAPL/7490/2025	SACHIN PATIKAR VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	//0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000039/2025
47	D-BLAPL/21669/2025 BLAPL/7491/2025	Y. SUDEEP VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	LALBAG /164 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000032/2023
48	D-BLAPL/19261/2025 BLAPL/7492/2025	SAGAR RANJIT VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	R.UDAYAGIRI /14 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000053/2024
49	D-CMP/28132/2025 CMP/1069/2025	AKSHYA PALEI@AKSHYA KUMAR PALEI VS DIPTI KUMAR MISHRA	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha EC/0000008/2020
50	D-CMP/28588/2025 CMP/1070/2025	SMILE INDIA CREATION PVT. LTD.,BBSR VS ASHOK KUMAR KUNDA	KSHIROD KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,DHENKA CVREV/0000001/2024
51	D-CMP/28668/2025 CMP/1071/2025	GEETA KUMARI SAHU VS SUBHRA PARIJITA SAHU	PRAMOD KUMAR ROUT VS	// () //
52	D-CMP/28594/2025 CMP/1072/2025	ASHOK KUMAR BEHERA VS BHANJA BIHARI BEHERA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000375/2019
53	D-CMP/28596/2025 CMP/1073/2025	SUBRAT KUMAR BATU @ BADU VS AINTHI BADU	JAYDEEP PAL VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho TS/0000230/1996
54	D-CMP/24758/2025 CMP/1074/2025	BANK OF INDIA, BBSR VS BIBHUTI BHUSAN MOHANTY	SIBADUTTA RAMAPRASAD MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001318/2023
55	D-CONTC/23729/2025 CONTC/3244/2025	DURYODHAN BEHERA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
56	D-CONTC/25344/2025 CONTC/3245/2025	BARADA PRASAD RATH VS ANU GARG,IAS	ADV. VS	// () //
57	D-CONTC/25347/2025	HARIHARA DASH	ADV.	//

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	CONTC/3246/2025	VS ANU GARG,IAS	VS	0 //
58	D-CONTC/25480/2025 CONTC/3247/2025	BRAJA NARAYAN MOHAPATRA VS MS ASWATHY S.,IAS	HARIPAD MOHANTY VS	// 0 //
59	D-CONTC/26505/2025 CONTC/3248/2025	DURGA CHARAN DEY VS SWAGAT DAS,B.D.O,BARANGA BLOCK,CUTTACK	ADV. VS	// 0 //
60	D-CONTC/28363/2025 CONTC/3249/2025	UMESH KUMAR MAHAKUD VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// 0 //
61	D-CONTC/26684/2025 CONTC/3250/2025	SATYABHAMA BARIK VS SURYA KUMAR NAYAK,TAHASILDAR,BHOGARAI,BALASORE	MAHENDRA PRASAD MOHANTY VS	// 0 //
62	D-CONTC/26686/2025 CONTC/3251/2025	SUDHANSU BEJ VS GOURANGA GHOSH,B.D.O,JALESWAR,BALASORE	MAHENDRA PRASAD MOHANTY VS	// 0 //
63	D-CONTC/26744/2025 CONTC/3252/2025	DIPAK KUMAR DANDAPAT VS SANJEEB KUMAR MISHRA,IAS	ADV. VS	// 0 //
64	D-CONTC/26804/2025 CONTC/3253/2025	BIDYADHAR JENA VS TAPAS RANJAN DEHURI,OAS	ADV. VS	// 0 //
65	D-CONTC/27998/2025 CONTC/3254/2025	BHARAT CHANDRA SAHOO VS DEBADATTA PRADHAN,TAHASILDAR,CUTTACK SADAR	PABITRA KUMAR NAYAK VS	// 0 //
66	D-CONTC/27999/2025 CONTC/3255/2025	ARCHANA MANGARAJ VS DEBADATTA PRADHAN,TAHASILDAR,CUTTACK SADAR	PABITRA KUMAR NAYAK VS	// 0 //
67	D-CONTC/28003/2025 CONTC/3256/2025	BHRAMARBAR MOHANTY VS DEBADATTA PRADHAN,TAHASILDAR,CUTTACK SADAR	PABITRA KUMAR NAYAK VS	// 0 //
68	D-CONTC/28019/2025 CONTC/3257/2025	BIDYADHAR NAIK VS	ADV. VS	// 0

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69	D-CONTC/28045/2025 CONTC/3258/2025	ANANYA DAS,IAS GITANJALI JENA VS NIBEDITA PANY, EX D.E.O,JAJPUR	ADV VS	// // ()
70	D-CONTC/27150/2025 CONTC/3259/2025	SHREE RADHE BHAGABATA TUNGI VS RABINARAYAN BEHERA, I.I.C, MAITREE VIHAR P.S	SOUBHAGYA KUMAR RATH VS	// // ()
71	D-CONTC/28046/2025 CONTC/3260/2025	ASHOK KUMAR MANSINGH VS ARVIND AGARWAL,IAS	ADV. VS	// // ()
72	D-CONTC/28048/2025 CONTC/3261/2025	BISHNUPRIYA ROURTRAY VS ARVIND AGARWAL,IAS	SANGRAM JENA VS	// // ()
73	D-CONTC/28050/2025 CONTC/3262/2025	NARMADA MAHARATHA VS BIRENDRA KERKARA,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// // ()
74	D-CONTC/28058/2025 CONTC/3263/2025	MONALISA SINGH VS RAHUL JAIN, IPS	ADV VS	// // ()
75	D-CONTC/28061/2025 CONTC/3264/2025	SARAT KUMAR SATAPATHY VS SHALINI PANDIT, IAS	ADV VS	// // ()
76	D-CONTC/28110/2025 CONTC/3265/2025	GOLAPI MAJHI VS PRADEEP KUMAR NAG,DIST.EDUCATION OFFICER,BALANGIR	ADV. VS	// // ()
77	D-CONTC/28125/2025 CONTC/3266/2025	SONU MAJHI VS V.KEERTHI VASAN,IAS	ADV. VS	// // ()
78	D-CONTC/28136/2025 CONTC/3267/2025	GURU SARASWATI VS SHALINI PANDIT,IAS	ADV. VS	// // ()
79	D-CONTC/28138/2025 CONTC/3268/2025	BASANTA KUMAR SARANGI VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// // ()

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80	D-CONTC/28142/2025 CONTC/3269/2025	RADHA MOHAN DAS VS ASWATHY S.,IAS	ADV. VS	// 0 //
81	D-CONTC/28289/2025 CONTC/3270/2025	DUSHASANA BARIK VS PANCHANAN NAYAK,OAS, A(JB)	MAHESWAR MOHANTY VS	// 0 //
82	D-CONTC/28292/2025 CONTC/3271/2025	DUSHASANA BARIK VS PANCHANAN NAYAK,OAS, A(JB)	MAHESWAR MOHANTY VS	// 0 //
83	D-CONTC/28294/2025 CONTC/3272/2025	DUSHASANA BARIK VS PANCHANAN NAYAK,OAS (A)(JB)	MAHESWAR MOHANTY VS	// 0 //
84	D-CONTC/19674/2025 CONTC/3273/2025	M.JAYANTI DORA VS SANGRAM KESHARI MOHAPATRA,IAS	ADV. VS	// 0 //
85	D-CONTC/25796/2025 CONTC/3274/2025	NANDA KISHORE PARIDA VS LUNA MALLA,OFS(SG)	ADV. VS	// 0 //
86	D-CONTC/26705/2025 CONTC/3275/2025	NILAKANTHA NAYAK VS ANU GARG,IAS	ADV. VS	// 0 //
87	D-CONTC/28155/2025 CONTC/3276/2025	ASHALATA SAHOO VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0 //
88	D-CONTC/28214/2025 CONTC/3277/2025	SUDAM GHADEI VS RUDRANARAYAN MOHANTY, OAS	SOUGAT DASH VS	// 0 //
89	D-CONTC/28251/2025 CONTC/3278/2025	SUBHASHREE NAINA PRIYADARSHANI @ NAINA PRIYADARSHANI GOUDA VS BRAHMANANDA ROUT,B.E.O,DARINGBADI,KANDHAMALA	ADV. VS	// 0 //
90	D-CONTC/28303/2025 CONTC/3279/2025	PRAMOD KUMAR SAMAL VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
91	D-CONTC/28476/2025	DR. ANSHU KUMAR JHA	ADV.	//

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	CONTC/3280/2025	VS DR.SANTOSH KUMAR MISHRA,PROF.DIRECTOR OF DMET ,BBSR	VS	() //
92	D-CONTC/28344/2025 CONTC/3281/2025	SANTOSH KUMAR PANDA VS SHALINI PANDIT, IAS	ADV VS	// ()
93	D-CONTC/28365/2025 CONTC/3282/2025	LAXMIDHAR NAIK VS SHALINI PANDIT, IAS	ADV. VS	// ()
94	D-CONTC/28372/2025 CONTC/3283/2025	TAPAN KUMAR MOHANTY VS DATTATRAYA BHASAHEB SHINDE,IAS	ADV. VS	// ()
95	D-CONTC/22924/2025 CONTC/3284/2025	MANOJ SAHOO VS ARAVIND AGRAWAL, IAS	ADV VS	// ()
96	D-CONTC/26074/2025 CONTC/3285/2025	ASHOK KUMAR MARTHA VS ANANYA DAS,IAS	ADV. VS	// ()
97	D-CONTC/27302/2025 CONTC/3286/2025	BALARAM MOHANTA VS DR.POMA TUDU,IAS	ADV. VS	// ()
98	D-CONTC/27303/2025 CONTC/3287/2025	ABHIMANYU PARIDA VS DR.POMA TUDU,IAS	ADV. VS	// ()
99	D-CONTC/28468/2025 CONTC/3288/2025	PRAVAT KUMAR JENA VS SHALINI PANDIT,IAS	ADV. VS	// ()
100	D-CONTR/20423/2025 CONTR/15/2025	SAROJINI BEHERA VS B.RADHIKA, S.P, KHURDA	BISWANATH BEHERA VS	// ()
101	D-CRLA/16737/2025 CRLA/838/2025	PRABIN KUMAR DHURUA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /159 /2021 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000033/2021
102	D-CRLA/19435/2025 CRLA/839/2025	JOGENDRA BEHERA VS	RAJ KISHOR SWAIN VS	BANIGOCHA /20 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGUDA

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103	D-CRLA/20910/2025 CRLA/840/2025	STATE OF ODISHA YADAV@JADAV GAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	ST/0000131/2022 MALKANGIRI /133 /2019 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000021/2019
104	D-CRLA/21285/2025 CRLA/841/2025	RABI@RABI NARAYAN BHUYAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAHALDA /40 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000024/2024
105	D-CRLA/21540/2025 CRLA/842/2025	SUSHANTA DHAL@SUSHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /382 /2016 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkan CT/0000063/2017
106	D-CRLMA/20182/2025 CRLMA/103/2025	BIKASH CHANDRA DUKHU VS STATE OF ODISHA	SALKADU ANIL KUMAR DORA VS	NABARANGAPUR TOWN /256 /2021) //
107	D-CRLMA/21371/2025 CRLMA/104/2025	PRAVAT KUMAR MANDAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDIPUR /117 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000734/2024
108	D-CRLMC/20228/2025 CRLMC/2628/2025	BADAL HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /490 /2021 ASST. SESSIONS JUDGE (STC),NABARA CT/0000038/2023
109	D-CRLMC/20384/2025 CRLMC/2629/2025	SUBASISH PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARANGA /56 /2021 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000043/2024
110	D-CRLMC/20689/2025 CRLMC/2630/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /65 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000739/2017
111	D-CRLMC/20695/2025 CRLMC/2631/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /68 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000742/2017
112	D-CRLMC/20850/2025 CRLMC/2632/2025	RATIKANTA ROUT@JULU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAKHAPURA /26 /2017 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000439/2017
113	D-CRLMC/20952/2025 CRLMC/2633/2025	SURYA PRAKASH SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000298/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/21125/2025 CRLMC/2634/2025	LIPU@RABINDRA JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARANGA /6 /2022 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000002/2022
115	D-CRLMC/20692/2025 CRLMC/2635/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /58 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000692/2017
116	D-CRLMC/21137/2025 CRLMC/2636/2025	AMRIT MISHRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DHENKANAL TOWN /451 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000998/2022
117	D-CRLMC/21187/2025 CRLMC/2637/2025	TUSHAR KARUA VS BABITA KARUA	PARTHA SARATHI DAS VS	BOLANI /45 /2021 A.D.J.,CHAMPUA(Kendujhar) CRREV/0000004/2024
118	D-CRLMC/20699/2025 CRLMC/2638/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /69 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000743/2017
119	D-CRLMC/20706/2025 CRLMC/2639/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /85 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000771/2017
120	D-CRLMC/21195/2025 CRLMC/2640/2025	MANAS KUMAR ROUT @ MANASHA VS STATE OF ODISHA	SATYABAN SAHOO VS	BONTH /109 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0001765/2019
121	D-CRLMC/20714/2025 CRLMC/2641/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /71 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000746/2017
122	D-CRLMC/21206/2025 CRLMC/2642/2025	LALU@SUDAM KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /4 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000133/2019
123	D-CRLMC/20723/2025 CRLMC/2643/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /70 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000744/2017
124	D-CRLMC/20726/2025 CRLMC/2644/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /66 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000740/2017
125	D-CRLMC/21209/2025	MEHEPARA SIDDIQUE	SRIDHAR RATH	MAHILA PS,SEC-3,ROURKELA /9 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2645/2025	VS STATE OF ODISHA	VS	S.D.J.M.,ROURKELA(Sundargarh) GR/0001349/2025
126	D-CRLMC/20727/2025 CRLMC/2646/2025	SEIKH TAJUDDIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	PURUNABAZAR /59 /2017 J.M.F.C.,BHADRAK(Bhadrak) GR/0000693/2017
127	D-CRLMC/21571/2025 CRLMC/2647/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	PHULBANI TOWN /84 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000242/2020
128	D-CRLMC/21212/2025 CRLMC/2648/2025	SAHADEV KHARSEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /140 /2018 S.D.J.M.,PADAMPUR(Bargarh) GR/0000637/2018
129	D-CRLMC/21059/2025 CRLMC/2649/2025	MUDILA MANIKANTA@ M.MANIKANTHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /98 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000027/2023
130	D-CRLMC/21219/2025 CRLMC/2650/2025	GOUTAM SINGH @ BHALU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADACHANA /147 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000897/2025
131	D-CRLMC/21346/2025 CRLMC/2651/2025	BASANTA KU. PARIDA@BASANTA PARIDA@BASANTA KUMAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /201 /2005 A.D.J.,ASKA(Ganjam) ST/0000047/2013
132	D-CRLMC/21225/2025 CRLMC/2652/2025	SUDIPTA KUMAR MOHANTY VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	CRRI /48 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000202/2025
133	D-CRLMC/21348/2025 CRLMC/2653/2025	BASANTA SAMANTARAY@BASANTA KUMAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /239 /2012 ASST. SESSIONS JUDGE,BANPUR(Khordha) ST/0000004/2020
134	D-CRLMC/21359/2025 CRLMC/2654/2025	KRUSHNA CHANDRA DEHURY@DEHURI@DANIEL VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TANGI /109 /2010 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000333/2024
135	D-CRLMC/21380/2025 CRLMC/2655/2025	ABHIMANYU PATI VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	CRRI /49 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000203/2025
136	D-CRLMC/21267/2025 CRLMC/2656/2025	MAKHNU @ MAKHANTA JAL VS	BIDYADHAR PANDA VS	BURLA /331 /2014 SPECIAL JUDGE (POCSO), SAMBALPUR

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/21283/2025 CRLMC/2657/2025	STATE OF ODISHA BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Spl/000021/2015 KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
138	D-CRLMC/21405/2025 CRLMC/2658/2025	STATE OF ODISHA RAJA@RAJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	VIKRAMPUR /33 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000177/2023
139	D-CRLMC/21407/2025 CRLMC/2659/2025	STATE OF ODISHA PREMAKANT JENA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SPL.TASK FORCE /15 /2019 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001196/2019
140	D-CRLMC/21312/2025 CRLMC/2660/2025	STATE OF ODISHA PABITRA PARIDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	MARINE PS AT JAMBO /85 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000029/2025
141	D-CRLMC/21432/2025 CRLMC/2661/2025	STATE OF ODISHA LALITA BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /424 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001033/2020
142	D-CRLMC/21460/2025 CRLMC/2662/2025	STATE OF ODISHA DAL KUMAR TAMANG@DIPU TAMANG@ DIPU TAMANGA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PARLAKHEMUNDI /8 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000020/2023
143	D-CRLMC/21320/2025 CRLMC/2663/2025	STATE OF ODISHA SUMON GANTAIT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BIRMITRAPUR /81 /2014 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0001260/2014
144	D-CRLMC/21326/2025 CRLMC/2664/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BARI RAMACHANDRA /266 /2021 JMFC, BARIPAL(Jajapur) CT/0002511/2021
145	D-CRLMC/20809/2025 CRLMC/2665/2025	STATE OF ODISHA PRADIP MAJHI@PADIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /228 /2023 J.M.F.C.,JATNI(Khordha) GR/0000424/2023
146	D-CRLMC/21700/2025 CRLMC/2666/2025	STATE OF ODISHA SK.MAHAMMAD@MOHAMMAD ALENOOR VS STATE OF ODISHA	SANJIT MISHRA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0004975/2022
147	D-CRLMC/21610/2025 CRLMC/2667/2025	STATE OF ODISHA SATYABRATA SWAIN NAGEN BINAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /269 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000504/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/21135/2025 CRLMP/882/2025	BHASKAR CHANDRA MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	//0 () //
149	D-CRLMP/20603/2025 CRLMP/883/2025	MANORANJAN SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
150	D-CRLMP/20885/2025 CRLMP/884/2025	BISHNUPADA GIRI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
151	D-CRLMP/21547/2025 CRLMP/885/2025	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	//0 () //
152	D-CRLMP/20496/2025 CRLMP/886/2025	SUJATA SAHOO VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	//0 () //
153	D-CRLMP/19987/2025 CRLMP/887/2025	DEBABRATA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /77 /2025 () //
154	D-CRLMP/20345/2025 CRLMP/888/2025	MITU DAS VS SUPDT. OF POLICE, GANJAM	SANDIPANI NAYAK VS	//0 () //
155	D-CRLMP/20431/2025 CRLMP/889/2025	PRAMODINI MALLICK VS UNION OF INDIA	SATRUGHNA DASH (A) VS	MADHUPATNA /100 /2025 () //
156	D-CRLMP/17468/2025 CRLMP/890/2025	ASIS DALAI VS STATE OF ODISHA	AKHAYA BISWAL VS	//0 () //
157	D-CRLMP/21515/2025 CRLMP/891/2025	REENA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHANDAGIRI P.S. /268 /2023 () //
158	D-CRLMP/21513/2025 CRLMP/892/2025	REENA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	AIRPORT /343 /2023 () //
159	D-CRLMP/20776/2025	SAROJINI PRADHAN	AMITAV TRIPATHY	//0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/893/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/20788/2025 CRLMP/894/2025	KADAMBINI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
161	D-CRLMP/20787/2025 CRLMP/895/2025	PANCHANAN DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /43 /2025 () //
162	D-CRLMP/20859/2025 CRLMP/896/2025	PARBATI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	TANGI (KHURDA) /359 /2025 () //
163	D-CRLMP/21093/2025 CRLMP/897/2025	SUSANTA SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	CHATRAPUR /390 /2025 () //
164	D-CRLMP/21147/2025 CRLMP/898/2025	SULOCHANA PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARKOTE /214 /2025 () //
165	D-GUAP/28557/2025 GUAP/9/2025	NUTAN GAHAN VS SIMANCHALA PATRA	SOUMYAJYOTI BISWAL VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000520/2020
166	D-LAA/20977/2025 LAA/37/2025	NABAKISHORE RAJGURU MOHAPATRA VS TAHASILDAR CUM LAND ACQUISITION OFFICER, RAYAGADA	SUBRAT SATPATHY VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000178/2024
167	D-MACA/26788/2025 MACA/825/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,BBSR VS MINATI PRADHAN	SOMNATH ROY VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000024/2022
168	D-MACA/27037/2025 MACA/826/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD, CUTTACK VS TILATAMA MALLICK	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000083/2022
169	D-MATA/26980/2025 MATA/269/2025	KAJOL TRIPATHY VS SHREETAM NANDA	ASHWINI KUMAR DAS VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000159/2022
170	D-MATA/25202/2025 MATA/270/2025	RASHMIREKHA PARIDA @KAMILA VS	PANKAJ KHANDELWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MATA/26986/2025 MATA/271/2025	RAJESH KAMILA SASMITA SETHI@SETHY VS LELIN SETHI	SONITA BISWAL VS	Mat/0000167/2022 // JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000008/2025
172	D-MSA/18742/2025 MSA/39/2025	BROOKLINE INFRASTRUCTURE PVT. LTD., BBSR VS SOUDAMINI SAHOO	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000119/2023
173	D-RPFAM/27978/2025 RPFAM/191/2025	MADHU ANANDA KHOSLA VS ROSHANI SAHU @ KHOSLA	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000081/2024
174	D-RPFAM/27503/2025 RPFAM/192/2025	KUNAL KUMAR MAJHI VS DAMAYANTI HEMBRUM	GOPINATH MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000003/2022
175	D-RPFAM/24033/2025 RPFAM/193/2025	ANJAN DEHURY VS RAGHUNATH DEHURY	RABINDRA NATH PRUSTY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000015/2023
176	D-RPFAM/27918/2025 RPFAM/194/2025	ABHIMANYU BARIK VS MANJULATA BARIK	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000047/2023
177	D-RPFAM/28367/2025 RPFAM/195/2025	TAPAS RANJAN PANDA VS PRATIMA MOHAPATRA	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000241/2023
178	D-RSA/23717/2025 RSA/350/2025	SANATAN PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// DISTRICT AND SESSIONS JUDGE,NAYAG RFA/0000010/2018
179	D-RSA/27520/2025 RSA/351/2025	AKSHYA SAHU VS HINA CHARAN SAHU	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000027/2024
180	D-RSA/24038/2025 RSA/352/2025	RAJKUMAR PATNAIK VS BASANTA NAG	SHAMBHU CHARAN NATH SHARMA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000031/2024
181	D-RSA/24819/2025 RSA/353/2025	BIMAL CHANDRA ADHIKARI VS SISHIR DEY	BHAWANI SANKAR PANIGRAHI VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000068/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RSA/26261/2025 RSA/354/2025	PARSURAM BISSOI VS PADMANABHA BISSOI	RAJIB LOCHAN PATTNAIK VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000015/2024
183	D-RSA/27262/2025 RSA/355/2025	NARSHU JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// A.D.J.,ASKA(Ganjam) RFA/0000004/2024
184	D-RSA/27945/2025 RSA/356/2025	HIRA BHOI VS SIBA CHHATRA	HRUDANANDA MOHAPATRA VS	// A.D.J.,ATHAMALIK(Anugul) RFA/0000003/2024
185	D-RSA/28398/2025 RSA/357/2025	PADMALOCHAN KARALI VS DUSMANTA MOHANANDIA	SUKANTA KUMAR NAYAK VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000016/2024
186	D-RSA/23836/2025 RSA/358/2025	JAGAMOHAN PRADHAN VS RAJENDRA KUMAR GUGUNANI	NISHIKANTA MOHAPATRA VS	// ADDL. DISTRICT JUDGE (L.R. AND L.T.) RFA/0000093/2017
187	D-STREV/25787/2025 STREV/14/2025	M/S. ICICI BANK LTD.,BHUBANESWAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// () //
188	D-STREV/25833/2025 STREV/15/2025	M/S. ICICI BANK LTD., BHUBANEWAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000366/2014
189	D-TRP(C)/26257/2025 TRP(C)/221/2025	PRADEEP KUMAR AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000077/2025
190	D-TRP(C)/28754/2025 TRP(C)/222/2025	MATA PANI VS BASANTA BEURA	SATYABRATA PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000168/2025
191	D-WA/1022/2025 WA/1220/2025	UNION OF INDIA VS AJIT KUMAR KHUNTIA	BISWAJIT MAHARANA(C.G.C.) VS	// () //
192	D-WA/26546/2025 WA/1221/2025	STATE OF ODISHA VS SUKADEBA BHUE	PRAVAT KUMAR PANDA, A.S.C VS	// () //
193	D-WA/27845/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1222/2025	VS	VS	0
194	D-WA/16811/2025	KRUSHNA CHANDRA BEHERA		//
	WA/1223/2025	NARAYAN PRADHAN	RANJIT MOHANTY	//
		VS	VS	0
195	D-WA/20475/2025	THE COMMISSIONER CONSOLIDATION, ODISHA, CUTTACK		//
	WA/1224/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//
		VS	VS	0
		DAMODAR PANIGRAHI		//
196	D-WA/20923/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1225/2025	VS	VS	0
		DILLIP KUMAR BHANJA		//
197	D-WA/21024/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1226/2025	VS	VS	0
		ASWEENI KUMAR DASH		//
198	D-WA/24043/2025	M/S. OM OIL AND FLOUR MILLS LTD.,CUTTACK	RAJESH KUAMR MAHAPATRA, SR. PANEL COUNSEL	//
	WA/1227/2025	VS	VS	0
		UNION OF INDIA		//
199	D-WA/26596/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1228/2025	VS	VS	0
		NARAHARI BEHERA		//
200	D-WA/26929/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1229/2025	VS	VS	0
		KALAKAR BENTKAR		//
201	D-WA/27196/2025	GABRIEL NAYAK	SUSANTA KUMAR LENKA	//
	WA/1230/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WA/27218/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	//
	WA/1231/2025	VS	VS	0
		RAJIB KUMAR SAHOO		//
203	D-WA/27480/2025	HOTEL BLUE LAGOON ,BBSR	AMITABH MISHRA	//
	WA/1232/2025	VS	VS	0
		CHIEF MANAGER, UNION BANK OF INDIA, BARAMUNDA BRANCH,BBSR		//
204	D-WA/27769/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//
	WA/1233/2025	VS	VS	0

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205	D-WA/28309/2025 WA/1234/2025	BHAGABAN BARIK STATE OF ODISHA VS NALINEE PRAVA PRADHAN	AISHWARYA DASH,A.S.C VS	// // 0 //
206	D-WA/26037/2025 WA/1235/2025	M/S.AA ESS TRADELINKS PVT.LTD. VS UNION OF INDIA	DIPAK KUMAR DEY VS	// 0 //
207	D-WA/28374/2025 WA/1236/2025	STATE OF ODISHA VS AKBAR ALI SAHA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
208	D-WP(C)/28602/2025 WP(C)/19996/2025	SAMARENDU SAMANTARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
209	D-WP(C)/28526/2025 WP(C)/19997/2025	AJIT BHOI VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
210	D-WP(C)/28455/2025 WP(C)/19998/2025	SARBAJIT MUND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
211	D-WP(C)/25280/2025 WP(C)/19999/2025	RANGADHAR SAHOO VS ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA	BHUBANESWAR DASH VS	// 0 //
212	D-WP(C)/28456/2025 WP(C)/20000/2025	SARBAJIT MUND VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
213	D-WP(C)/26042/2025 WP(C)/20001/2025	PRABHUDAYAL JENA VS NABIN DAS MOHAPATRA	NIRANJAN PRASAD PATRA VS	// 0 //
214	D-WP(C)/28520/2025 WP(C)/20002/2025	UDAYANATH DAKUA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
215	D-WP(C)/26136/2025 WP(C)/20003/2025	ANANDA NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //

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216	D-WP(C)/26473/2025 WP(C)/20004/2025	MOHAMMAD NEHAL VS UCO BANK, BBSR	ABINASH BARIK VS	// 0 //
217	D-WP(C)/27933/2025 WP(C)/20005/2025	KAMALA PATHI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
218	D-WP(C)/27132/2025 WP(C)/20006/2025	BIGYAN MIHIR ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //
219	D-WP(C)/28649/2025 WP(C)/20007/2025	RANJAN BEHERA VS REGISTRAR, CIVIL COURTS, BERHAMPUR	SUBHADUTTA ROUSTRAY VS	// 0 //
220	D-WP(C)/28128/2025 WP(C)/20008/2025	DEBAHARI SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
221	D-WP(C)/26893/2025 WP(C)/20009/2025	S.SITARAM MURTY VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
222	D-WP(C)/27935/2025 WP(C)/20010/2025	KAILASH CHANDRA GIRI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
223	D-WP(C)/28704/2025 WP(C)/20011/2025	PRIYADARSHAN DHIR VS ICICI BANK,BBSR	SAIBRATA RATH VS	// 0 //
224	D-WP(C)/28473/2025 WP(C)/20012/2025	DUKHABANDHU SAMAL VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
225	D-WP(C)/27936/2025 WP(C)/20013/2025	NAGENDRANATH PRADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
226	D-WP(C)/27278/2025 WP(C)/20014/2025	JAYA PRAKASH NARAYAN BHATTRAY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
227	D-WP(C)/28433/2025	DAMAYANTI SAHU	AMIT PRASAD BOSE	//

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	WP(C)/20015/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28472/2025 WP(C)/20016/2025	ASWINI KUMAR SAHOO VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
229	D-WP(C)/27932/2025 WP(C)/20017/2025	JYOTSNARANI PRADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
230	D-WP(C)/20701/2025 WP(C)/20018/2025	SUMAN JAISWAL VS STATE OF ODISHA		// 0 //
231	D-WP(C)/28471/2025 WP(C)/20019/2025	PREMANANDA PRADHAN VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	BISWAJIT NAYAK VS	// 0 //
232	D-WP(C)/28408/2025 WP(C)/20020/2025	ASWIN KUMAR DAS VS CHIEF EXECUTIVE OFFICER, TATA POWER NORTHERN ODISHA, DISTRIBUTION LTD., BALASORE	SOMANATH MISHRA VS	// 0 //
233	D-WP(C)/27937/2025 WP(C)/20021/2025	SUJATA PATTNAYAK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
234	D-WP(C)/28610/2025 WP(C)/20022/2025	KRISHNA KUMARI PARMANIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
235	D-WP(C)/27135/2025 WP(C)/20023/2025	DRAUPADI SAHU VS STATE OF ODISHA	CHITTARANJAN PATTANAİK VS	// 0 //
236	D-WP(C)/28444/2025 WP(C)/20024/2025	BHAGABAT SAHOO VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
237	D-WP(C)/28592/2025 WP(C)/20025/2025	BADAL MALLİK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
238	D-WP(C)/28657/2025 WP(C)/20026/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, WEST BENGAL VS	SARADA PRASANNA SARANGI VS	// 0

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239	D-WP(C)/28445/2025 WP(C)/20027/2025	STATE OF ODISHA ASHOK KUMAR NAIK VS	NIRANJAN BISWAL VS	// // 0
240	D-WP(C)/28613/2025 WP(C)/20028/2025	STATE OF ORISSA KARNA PRADHAN VS	JAYANANDA JENA VS	// // 0
241	D-WP(C)/28098/2025 WP(C)/20029/2025	STATE OF ODISHA PRAMILA PANIGRAHI VS	NIRANJAN PANDA (1) VS	// // 0
242	D-WP(C)/28638/2025 WP(C)/20030/2025	STATE OF ODISHA M/S. NISTIPUR IMFL RESTAURANT, ON SHOP, CUTTACK VS	AJIT KUMAR MOHANTY VS	// // 0
243	D-WP(C)/27939/2025 WP(C)/20031/2025	STATE OF ODISHA JAYANTI BARIK VS	DILLIP KUMAR RAY VS	// // 0
244	D-WP(C)/28428/2025 WP(C)/20032/2025	STATE OF ODISHA BEDABYAS PRADHAN VS	AMIT PRASAD BOSE VS	// // 0
245	D-WP(C)/28085/2025 WP(C)/20033/2025	STATE OF ODISHA BANAJA MANJARI MISHRA VS	PITAMBAR PANDA VS	// // 0
246	D-WP(C)/26676/2025 WP(C)/20034/2025	STATE OF ODISHA NABA KISHOR NAYAK @ NABA NAYAK VS	PRASANTA KUMAR JENA VS	// // 0
247	D-WP(C)/28036/2025 WP(C)/20035/2025	STATE OF ODISHA PRAKASH KUMAR PANDA VS	SAROJA KANTA SAMAL VS	// // 0
248	D-WP(C)/27789/2025 WP(C)/20036/2025	STATE OF ODISHA SURESH JAGDALA VS	VS	// // 0
249	D-WP(C)/28263/2025 WP(C)/20037/2025	UNION OF INDIA RAMESH CHANDRA NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

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250	D-WP(C)/28421/2025 WP(C)/20038/2025	SIBA PRASAD MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
251	D-WP(C)/28039/2025 WP(C)/20039/2025	SHANTI LATA PANDA VS THE SECRATARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION, BBSR	PRASHANTA KUMAR DAS VS	// 0 //
252	D-WP(C)/28197/2025 WP(C)/20040/2025	MAMATA MOHAPATRA VS STATE OF ORISSA	SUNIL KUMAR PANDA VS	// 0 //
253	D-WP(C)/26651/2025 WP(C)/20041/2025	GITANJALI MOHANTA VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/28395/2025 WP(C)/20042/2025	SUSMITA NAIK VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION	RABINDRA NATH PANDA VS	// 0 //
255	D-WP(C)/28417/2025 WP(C)/20043/2025	M/S. BARSHA VISION CABLE NETWORK, JAJPUR VS COMMISSIONER OF SALES TAX, ODISHA, CUTTACK	GOURI MOHAN RATH VS	// 0 //
256	D-WP(C)/28399/2025 WP(C)/20044/2025	MADHUSUDAN MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
257	D-WP(C)/27626/2025 WP(C)/20045/2025	SUDHAKAR PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
258	D-WP(C)/28661/2025 WP(C)/20046/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
259	D-WP(C)/28762/2025 WP(C)/20047/2025	RAMANANDA BEHERA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
260	D-WP(C)/28341/2025 WP(C)/20048/2025	SONALI SARANGI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
261	D-WP(C)/28761/2025	LALITA BEHERA	BISWAJIT MOHAPATRA	//

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	WP(C)/20049/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28727/2025 WP(C)/20050/2025	SUNITA NAIK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
263	D-WP(C)/28336/2025 WP(C)/20051/2025	PRIYANKA SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
264	D-WP(C)/26730/2025 WP(C)/20052/2025	GANGADHAR PADHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
265	D-WP(C)/28311/2025 WP(C)/20053/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// 0 //
266	D-WP(C)/28603/2025 WP(C)/20054/2025	BRAJA KISHORE ROUTRAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
267	D-WP(C)/28199/2025 WP(C)/20055/2025	APARNA DEY VS PRINCIPAL SECY., SCHOOL AND MASS EDUCATION	SUDHANSU SEKHAR PRATAP VS	// 0 //
268	D-WP(C)/28773/2025 WP(C)/20056/2025	KSHYAMANIDHI SUNA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
269	D-WP(C)/26820/2025 WP(C)/20057/2025	SABITRI NAYAK VS THE REGISTRAR GENERAL, THE HIGH COURT OF ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0 //
270	D-WP(C)/27830/2025 WP(C)/20058/2025	MAA GOJABAYANI WSHG MIRINGIMUNDI, BALASORE VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
271	D-WP(C)/27913/2025 WP(C)/20059/2025	RABI CHANDRA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
272	D-WP(C)/28738/2025 WP(C)/20060/2025	MURALIDHAR NAIK VS	SUDHIR KUMAR MALLICK VS	// 0

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273	D-WP(C)/28441/2025 WP(C)/20061/2025	STATE OF ODISHA CHANDRA SEKHAR BHOLE VS STATE OF ODISHA	SIBARANJAN POLAI VS	// // ()
274	D-WP(C)/28530/2025 WP(C)/20062/2025	ARDHENDU GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
275	D-WP(C)/28474/2025 WP(C)/20063/2025	PRAHALLAD CHANDRA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// // ()
276	D-WP(C)/28513/2025 WP(C)/20064/2025	M/S. IFGL REFRACTORIES LTD., SUNDARGARH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR	SHIBASHISH MISHRA VS	// // ()
277	D-WP(C)/26065/2025 WP(C)/20065/2025	PRATAP CHANDRA BHUYAN VS STATE OF ODISHA	NAMITA PATTANAİK VS	// // ()
278	D-WP(C)/27911/2025 WP(C)/20066/2025	SADANANDA SAMAL VS STATE OF ORISSA	BASUDEV BARIK VS	// // ()
279	D-WP(C)/28514/2025 WP(C)/20067/2025	NIKUNJA KUMAR PATTNAİK VS GENERAL MANAGER(FINANCE), HINDUSTAN AERONATICS LTD, SUNABEDA	GANESH PRASAD SAMAL VS	// // ()
280	D-WP(C)/28574/2025 WP(C)/20068/2025	DOCTOR SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()
281	D-WP(C)/28055/2025 WP(C)/20069/2025	HEMANTA SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// // ()
282	D-WP(C)/28266/2025 WP(C)/20070/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // ()
283	D-WP(C)/28546/2025 WP(C)/20071/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// // ()

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284	D-WP(C)/26176/2025 WP(C)/20072/2025	M/S L AND T FINANCE LTD , SAMBALPUR VS THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION CUTTACK	TAPAN KU. JENA SAMANTA VS	// 0 //
285	D-WP(C)/28545/2025 WP(C)/20073/2025	KARTIK CHANDRA CHAND VS THE AUTHORISED OFFICER, TP NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE	RAJESH RANJAN SAHOO VS	// 0 //
286	D-WP(C)/28605/2025 WP(C)/20074/2025	AJAYA KUMAR MAHAPATRA VS PRINCIPAL SECRETARY, DEPT. OF GENERAL ADIMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, KHURDA	HARIKRUSHNA PANIGRAHI VS	// 0 //
287	D-WP(C)/28746/2025 WP(C)/20075/2025	SANDIP KUMAR ROY VS UNION OF INDIA	SOUBHAGYA SWAIN VS	// 0 //
288	D-WP(C)/28079/2025 WP(C)/20076/2025	DR. RAKESH KUMAR LENKA VS DIRECTOR, INTERNATIONAL INSTITUTE OF INFORMATION TECHNOLOGY,BBSR	NIRMAL RANJAN ROUTRAY VS	// 0 //
289	D-WP(C)/27597/2025 WP(C)/20077/2025	MANOJ KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
290	D-WP(C)/27810/2025 WP(C)/20078/2025	SADHAB CHARAN BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
291	D-WP(C)/28775/2025 WP(C)/20079/2025	M/S MANGALAM TIMBER PRODUCTS LIMITED, NABARANGPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, EPF ORGANISATION, BRAHMAPUR	SAILAZA NANDAN DAS VS	// 0 //
292	D-WP(C)/28776/2025 WP(C)/20080/2025	M/S.MANGALAM TIMBER PRODUCTS LTD, NABARANGAPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BRAHMAPUR	SAILAZA NANDAN DAS VS	// 0 //
293	D-WP(C)/28503/2025 WP(C)/20081/2025	PRATYUSH RANJAN MISHRA VS THE REGIONAL DIRECTOR, RBI, BBSR	MITALEE JESTHI VS	// 0 //
294	D-WP(C)/24678/2025 WP(C)/20082/2025	MANOJ KUMAR PANDA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
295	D-WP(C)/28504/2025	SAROJ KUMAR PATI	ANIL KUMAR BEHERA	//

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	WP(C)/20083/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/28674/2025 WP(C)/20084/2025	SRUTI RANJAN RAY VS CHIEF MANAGER AND AUTHORISED OFFICER, SARB, STATE BANK OF INDIA, CUTTACK	RANJAN KUMAR ROUT VS	// 0 //
297	D-WP(C)/28409/2025 WP(C)/20085/2025	SANTILATA SETHI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
298	D-WP(C)/28731/2025 WP(C)/20086/2025	SARIT SAPAN BARIK VS STATE OF ODISHA	USHARANI PATI VS	// 0 //
299	D-WP(C)/28722/2025 WP(C)/20087/2025	TOWN CLUB (BINAPANI PATHAGARA) VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
300	D-WP(C)/28355/2025 WP(C)/20088/2025	AMIYA KUMAR MAHALIK VS STATE OF ODISHA	SAROJ KUMAR PARIDA VS	// 0 //
301	D-WP(C)/28678/2025 WP(C)/20089/2025	GOBINDA CHANDRA SWAIN VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
302	D-WP(C)/28133/2025 WP(C)/20090/2025	PRATAP BHUTIA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
303	D-WP(C)/28620/2025 WP(C)/20091/2025	RASMITA DHARUA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
304	D-WP(C)/28497/2025 WP(C)/20092/2025	ENAM HUSSAIN KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
305	D-WP(C)/28781/2025 WP(C)/20093/2025	GOURY SETHY TARUN KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
306	D-WP(C)/28560/2025 WP(C)/20094/2025	SUCHISMITA SWAIN VS	PRAJIT KUMAR PRADHAN VS	// 0

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307	D-WP(C)/28689/2025 WP(C)/20095/2025	STATE OF ODISHA BHAGABATI JENA @ NAYAK VS	SANGRAM JENA VS	// // ()
308	D-WP(C)/28618/2025 WP(C)/20096/2025	STATE OF ODISHA SUDHIR KUMAR NAYAK VS	SUDARSAN BEHERA VS	// // ()
309	D-WP(C)/28783/2025 WP(C)/20097/2025	PRAJATANTRA PRACHAR SAMITY, CUTTACK SUBHRAPRIYADARSANI ROUT VS	RAMDAS ACHARY VS	// // ()
310	D-WP(C)/24415/2025 WP(C)/20098/2025	STATE OF ODISHA BHAKTA CHARAN TANDIA VS	RAJESH RANJAN SAHOO VS	// // ()
311	D-WP(C)/28563/2025 WP(C)/20099/2025	SABITA TANDIA BASANTI DEHURI VS	ARUN KUMAR DAS VS	// // ()
312	D-WP(C)/28733/2025 WP(C)/20100/2025	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	ADITYA CHANDAN LENKA VS	// // ()
313	D-WP(C)/28734/2025 WP(C)/20101/2025	STATE OF ODISHA BHASAN SEKHAR PATI VS	SOUMENDRA PATTANAIAK VS	// // ()
314	D-WP(C)/28788/2025 WP(C)/20102/2025	STATE OF ODISHA DEBASHIS DASH VS	SOM SEKHAR RATH VS	// // ()
315	D-WP(C)/28360/2025 WP(C)/20103/2025	STATE OF ODISHA RAMACHANDRA BASTIA VS	PITAMBAR PANDA VS	// // ()
316	D-WP(C)/25683/2025 WP(C)/20104/2025	STATE OF ODISHA UNATI MAJHI VS	SUBHADUTTA ROUSTRAY VS	// // ()
317	D-WP(C)/28548/2025 WP(C)/20105/2025	STATE OF ODISHA SANKARSAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // () //

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318	D-WP(C)/28550/2025 WP(C)/20106/2025	AMITABH BOSE VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
319	D-WP(C)/28394/2025 WP(C)/20107/2025	MD.AZAD KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
320	D-WP(C)/28501/2025 WP(C)/20108/2025	BIREN JENA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
321	D-WP(C)/28027/2025 WP(C)/20109/2025	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
322	D-WP(C)/28507/2025 WP(C)/20110/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
323	D-WP(C)/28105/2025 WP(C)/20111/2025	DR.BISHNUPRIYA MISHRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	PAMI RATH VS	// 0 //
324	D-WP(C)/28506/2025 WP(C)/20112/2025	BANDANA MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
325	D-WP(C)/28137/2025 WP(C)/20113/2025	REKHA PRASAD VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD,KHURDA	ANUBHAV MOHARANA VS	// 0 //
326	D-WP(C)/28505/2025 WP(C)/20114/2025	DR.SMITA PATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
327	D-WP(C)/28515/2025 WP(C)/20115/2025	PRAMOD KUMAR DASH VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //
328	D-WP(C)/28448/2025 WP(C)/20116/2025	KISHORE SAHU VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
329	D-WP(C)/28767/2025	KOKILA DIGAL	GYANENDRA KUMAR TRIPATHY	//

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	WP(C)/20117/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/28500/2025 WP(C)/20118/2025	SUSHANTA NAYAK VS STATE OF ORISSA	RABINDRA KUMAR PATNAIK VS	// 0 //
331	D-WP(C)/28376/2025 WP(C)/20119/2025	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
332	D-WP(C)/28866/2025 WP(C)/20120/2025	CHHABILAL PADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
333	D-WP(C)/28551/2025 WP(C)/20121/2025	BRAJA MOHAN MUDULI VS SUB-COLLECTOR, KHORDHA	DURGA PRASAD JENA VS	// 0 //
334	D-WP(C)/28887/2025 WP(C)/20122/2025	LAXMI SABAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
335	D-WP(C)/28555/2025 WP(C)/20123/2025	SAMIR ROUT VS THE AUTHORISED OFFICER, INDOSTAR CAPITAL FINANCE LIMITED, MUMBAI	ANSUMAN BHUYAN VS	// 0 //
336	D-WP(C)/28495/2025 WP(C)/20124/2025	NIMAI CHARAN SAHU VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
337	D-WP(C)/24358/2025 WP(C)/20125/2025	DEBENDRA GOCHHAYAT VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
338	D-WP(C)/28450/2025 WP(C)/20126/2025	SUBASINI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
339	D-WP(C)/28840/2025 WP(C)/20127/2025	SURENDRA KUMAR PANDA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
340	D-WP(C)/28729/2025 WP(C)/20128/2025	SUDAMA CHINARA @ SUDAM CHINARA VS	BIJAY JENA VS	// 0

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341	D-WP(C)/26675/2025 WP(C)/20129/2025	STATE OF ODISHA SATYA PRASAD PANDA VS	PRADIPTA KISHORE BHUYAN VS	// // ()
342	D-WP(C)/28486/2025 WP(C)/20130/2025	THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH MANASI PARIDA @ MANASIRANI JENA VS	SUDHIR KUMAR MALLICK VS	// // ()
343	D-WP(C)/25900/2025 WP(C)/20131/2025	STATE OF ODISHA KALIKINKAR SENAPATI VS	SAUMYA RANJAN MISHRA VS	// // ()
344	D-WP(C)/28623/2025 WP(C)/20132/2025	DHARANIDHAR KHELUADSINGH NARAYAN MISHRA VS	SAMAYA KUMAR RAY VS	// // ()
345	D-WP(C)/28485/2025 WP(C)/20133/2025	STATE OF ORISSA BAIDHAR SINGH VS	SUBASH CHANDRA ROUTRAY VS	// // ()
346	D-WP(C)/28493/2025 WP(C)/20134/2025	STATE OF ODISHA PRAKASH CHANDRA MOHAPATRA VS	DEBASISH SAMAL VS	// // ()
347	D-WP(C)/28747/2025 WP(C)/20135/2025	STATE OF ORISSA VICTIM/INFORMANT VS	RAKESH KUMAR ROUTRAY VS	// // ()
348	D-ABLAPL/20939/2025 ABLAPL/8480/2025	STATE OF ODISHA NISHAMANI PATRA VS	RAKESH KUMAR MALLICK VS	// // BALANGA /129 /2025 ()
349	D-ABLAPL/20818/2025 ABLAPL/8481/2025	STATE OF ODISHA MANOJ KUMAR MOHARANA VS	SATYAPADA SHARMA VS	// // CHHEND /156 /2025 ()
350	D-ABLAPL/20643/2025 ABLAPL/8482/2025	STATE OF ODISHA SOMANATH SAHOO @ KAJU VS	NIKUNJA KUMAR ROUT VS	// // DHENKANAL TOWN /247 /2025 ()
351	D-ABLAPL/21037/2025 ABLAPL/8483/2025	STATE OF ODISHA MAMATA PATRA @ NAMITA VS	RAKESH KUMAR MALLICK VS	// // BALANGA /129 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/21067/2025 ABLAPL/8484/2025	HARESH PANI @ HARESH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /348 /2024 () //
353	D-ABLAPL/21250/2025 ABLAPL/8485/2025	BABULI @ BABU NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	BASELI SAHI PS /84 /2025 () //
354	D-ABLAPL/21461/2025 ABLAPL/8486/2025	DAMBARU BEHERA @ DAMBUR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR SADAR /287 /2025 () //
355	D-ABLAPL/21355/2025 ABLAPL/8487/2025	DEBASMINI MOHAPRAJNYA VS STATE OF ODISHA	JAYDEEP PAL VS	MAHILA P.S.(BBSR) /167 /2025 () //
356	D-ABLAPL/21116/2025 ABLAPL/8488/2025	AMIYA BEHERA @ AMIYA KUMAR BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	FATEGARH /216 /2025 () //
357	D-ABLAPL/21471/2025 ABLAPL/8489/2025	KANHU CHARAN PARIDA @ KANHUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /146 () //
358	D-ABLAPL/21437/2025 ABLAPL/8490/2025	GYANA RANJAN MALLICK VS STATE OF ODISHA	SACHI RANJAN BEHERA VS	MAHILA PS,SEC-3,ROURKELA /15 /2025 () //
359	D-ABLAPL/21462/2025 ABLAPL/8491/2025	RAJANIKANTA @ RAJANI KANTA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	INDUASTRIAL,NISA /214 /2025 () //
360	D-ABLAPL/21207/2025 ABLAPL/8492/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHUNTUNI /132 /2025 () //
361	D-ABLAPL/21465/2025 ABLAPL/8493/2025	DEBESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARPALLI /192 /2025 () //
362	D-ABLAPL/21569/2025 ABLAPL/8494/2025	RAKESH KUMAR BINDHANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAPTIPADA /134 /2025 () //
363	D-ABLAPL/21574/2025	BAILOCHAN MAJHI	TIRTH KUMAR SAHU	TITILAGARH /147 /2025

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	ABLAPL/8495/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21467/2025 ABLAPL/8496/2025	BIKASH CHANDRA BEHERA @ BIKASH BHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR SADAR /287 /2025 () //
365	D-ABLAPL/21575/2025 ABLAPL/8497/2025	PRITAM MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CUTTACK SADAR /534 /2025 () //
366	D-ABLAPL/21468/2025 ABLAPL/8498/2025	SHYAM NANDAN SAHU @ SRI SHYAM NANDA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARPALLI /192 /2025 () //
367	D-ABLAPL/21576/2025 ABLAPL/8499/2025	PRITAM MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CUTTACK SADAR /531 /2025 () //
368	D-ABLAPL/21469/2025 ABLAPL/8500/2025	LOKANATH MISHRA VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	CUTTACK VIGILANCE /8 /2025 () //
369	D-ABLAPL/21275/2025 ABLAPL/8501/2025	MANAS KUMAR PANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /141 /2023 () //
370	D-ABLAPL/21581/2025 ABLAPL/8502/2025	BIKAS RANA VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	ATTABIRA /209 /2025 () //
371	D-ABLAPL/21316/2025 ABLAPL/8503/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	COLLIERY /125 /2025 () //
372	D-ABLAPL/21582/2025 ABLAPL/8504/2025	BAURIBANDHU SAHOO VS STATE OF ODISHA	SATYA JEET ROUT VS	N.T.P.C. /83 /2024 () //
373	D-ABLAPL/21370/2025 ABLAPL/8505/2025	MANOJ KUMAR DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) 2(A)CC/0000203/2025
374	D-ABLAPL/21373/2025 ABLAPL/8506/2025	JHARANA JENA VS	ARIJEET MISHRA VS	KOREI /132 /2025 ()

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375	D-ABLAPL/19215/2025 ABLAPL/8507/2025	STATE OF ODISHA BENUDHAR MAJHI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// JANKIA P.S. /156 /2025) //
376	D-ABLAPL/21289/2025 ABLAPL/8508/2025	KAMAL KUMAR SHA VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /189 /2025) //
377	D-ABLAPL/21450/2025 ABLAPL/8509/2025	GAJENDRA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /117 /2025) //
378	D-ABLAPL/20090/2025 ABLAPL/8510/2025	AJAY MALIK VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	KUAKHIA /208 /2022) //
379	D-ABLAPL/20271/2025 ABLAPL/8511/2025	RAJALAXMI MOHANTY @ SINU SUTAR VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /246 /2025) //
380	D-ABLAPL/21457/2025 ABLAPL/8512/2025	SK. JASIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /224 /2025) //
381	D-ABLAPL/21548/2025 ABLAPL/8513/2025	SANJAYA KUMAR DALAI @ SANJAY DALAI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JENAPUR /214 /2025) //
382	D-ABLAPL/21444/2025 ABLAPL/8514/2025	KAILASH CHANDRA BARAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANAPUR P.S. /236 /2025) //
383	D-ABLAPL/21454/2025 ABLAPL/8515/2025	GOPAL MAHURI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /161 /2025) //
384	D-ABLAPL/21541/2025 ABLAPL/8516/2025	BIMBADHAR MUDULI VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	DASPALLA /188 /2025) //
385	D-ABLAPL/21554/2025 ABLAPL/8517/2025	KANHU CHARAN SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /24 /2025) //

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386	D-ABLAPL/21472/2025 ABLAPL/8518/2025	BIJAYA DAS @ BIJAYA KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /498 /2023 () //
387	D-ABLAPL/21557/2025 ABLAPL/8519/2025	GANAPATI MACHHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /88 /2019 () //
388	D-ABLAPL/21477/2025 ABLAPL/8520/2025	SRI KUMAR ROUTRAY @ KUMAR RAUTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /476 /2025 () //
389	D-ABLAPL/21601/2025 ABLAPL/8521/2025	CHAITANYA PRADHAN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	PUINTALA /204 /2025 () //
390	D-ABLAPL/21562/2025 ABLAPL/8522/2025	MITU @ BAJENDRA KUMAR SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH /287 /2025 () //
391	D-ABLAPL/18807/2025 ABLAPL/8523/2025	BASUDEV MAHAKUD VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /68 /2022 () //
392	D-ABLAPL/21564/2025 ABLAPL/8524/2025	JITENDRA DANGUA @ PATA @ PRATAP VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GANIA /10 /2025 () //
393	D-ABLAPL/21566/2025 ABLAPL/8525/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /507 /2025 () //
394	D-ABLAPL/20165/2025 ABLAPL/8526/2025	SUCHISMITA KAMILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /280 /2025 () //
395	D-ABLAPL/21218/2025 ABLAPL/8527/2025	PRASANNA KUMAR PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	CHANDAKA P.S. /362 /2024 () //
396	D-ABLAPL/21573/2025 ABLAPL/8528/2025	DILLIP KUMAR GIRI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BERHAMPUR /84 /2025 () //
397	D-ABLAPL/21652/2025	MAMATA SENAPATI @ MANDAL	SAMBIT KUMAR PATRI	MARINE PS AT JAMBO /139 /2025

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	ABLAPL/8529/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/21590/2025 ABLAPL/8530/2025	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
399	D-ABLAPL/20542/2025 ABLAPL/8531/2025	RAMYA RANJAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHENKANAL TOWN /419 /2025 () //
400	D-ABLAPL/21623/2025 ABLAPL/8532/2025	KARTIKA BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /110 /2025 () //
401	D-ABLAPL/21587/2025 ABLAPL/8533/2025	HAREKRUSHNA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATTAMUNDAI /192 /2025 () //
402	D-ABLAPL/18094/2025 ABLAPL/8534/2025	LALITA MOHAN PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHANDANPUR /171 /2024 () //
403	D-ABLAPL/21619/2025 ABLAPL/8535/2025	NIRANJAN PATRA @ SARKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /168 /2025 () //
404	D-ABLAPL/21596/2025 ABLAPL/8536/2025	SUKANTI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	BRAMHA BARADA /177 /2024 () //
405	D-ABLAPL/21650/2025 ABLAPL/8537/2025	TUSAR KANTA SAHOO VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /437 /2025 () //
406	D-ABLAPL/21277/2025 ABLAPL/8538/2025	MANOJ KUMAR MUNDA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DAMANJODI /109 /2024 () //
407	D-ABLAPL/21664/2025 ABLAPL/8539/2025	DR. DILIP KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BAIDYANATHPUR /352 /2025 () //
408	D-ABLAPL/19811/2025 ABLAPL/8540/2025	SUDHANSU SEKHAR MOHANTY VS	GOURI KUMAR RATH VS	MAHILA P.S.(BBSR) /209 /2024 ()

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409	D-ABLAPL/21648/2025 ABLAPL/8541/2025	STATE OF ODISHA NARESH PATEL VS STATE OF ODISHA(VIG.)	TRILOCHAN NANDA VS	// CUTTACK VIGILANCE /8 /2025 ()
410	D-ABLAPL/21292/2025 ABLAPL/8542/2025	ARABIND BISWAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// PATTAMUNDAI RURAL PS /237 /2025 ()
411	D-ABLAPL/21597/2025 ABLAPL/8543/2025	NILAMANI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// BRAMHA BARADA /188 /2024 ()
412	D-ABLAPL/21626/2025 ABLAPL/8544/2025	SABYASACHI MOHANTY VS STATE OF ODISHA	DAITARI PRADHAN VS	// KANDARPUR /231 /2024 ()
413	D-ABLAPL/21198/2025 ABLAPL/8545/2025	NILAMANI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// BRAMHA BARADA /41 /2025 ()
414	D-ABLAPL/21598/2025 ABLAPL/8546/2025	SK. KHAIRUDDIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// Bamapada (Industrial Area) /162 /2025 ()
415	D-ABLAPL/21641/2025 ABLAPL/8547/2025	MADHUSMITA HATI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// BELTUKURI /93 /2023 ()
416	D-ABLAPL/21599/2025 ABLAPL/8548/2025	BISWARANJAN BEHERA @ ABHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /168 ()
417	D-ABLAPL/21621/2025 ABLAPL/8549/2025	SANTOSH DAS @ SANTOSH KUMAR DAS VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// BASTA /143 /2025 ()
418	D-ABLAPL/21672/2025 ABLAPL/8550/2025	SATYABADI NAYAK @ KATHIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// BOLAGARH P.S. /39 /2025 ()
419	D-ABLAPL/21589/2025 ABLAPL/8551/2025	ALOK KUMAR PATRA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /8 /2025 ()

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420	D-ABLAPL/21688/2025 ABLAPL/8552/2025	NITAI DAS @ GOURAHARI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /150 /2025 () //
421	D-ABLAPL/21686/2025 ABLAPL/8553/2025	SURESH BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /216 /2025 () //
422	D-ABLAPL/21654/2025 ABLAPL/8554/2025	RAJESH RANA @ GANDU RANA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BALUGAON P.S. /209 /2025 () //
423	D-ABLAPL/21132/2025 ABLAPL/8555/2025	BHANUMATI NAYAK VS STATE OF ODISHA	SURYA PRAKASH MANGARAJ VS	SOSO /139 /2025 () //
424	D-ABLAPL/21662/2025 ABLAPL/8556/2025	DEV DONGRI @ DEBA DANGARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /219 /2025 () //